

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.203/98

Friday, this the 6th day of February, 1998.

CORAM:

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

HON'BLE MR SK GHOSAL, ADMINISTRATIVE MEMBER

K Sathesan,
Sub Divisional Engineer(Phones),
Guruvayoor. - Applicant

By Advocate Mr MR Rajendran Nair

Vs

1. The Chief General Manager,
Telecom, Kerala Circle,
Trivandrum.
2. Union of India represented by
Secretary to Government of India,
Ministry of Communications,
New Delhi. - Respondents

By Advocate Mr TPM Ibrahim Khan, SCGSC

The application having been heard on 6.2.98 the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

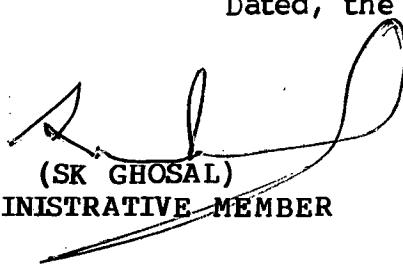
The applicant who commenced his service as Mechanic on 13.8.65 and was promoted as Repeater Station Assistant in May, 1974 and further promoted as Junior Telecom Officer on 27.2.76, but confirmed as Repeater Station Assistant only on 1.9.76, has in this application sought selection grade in the scale of Rs.425-640 with effect from 13.8.75 when he completed ten years service as Mechanic giving him the same

benefit as was given to the applicant in O.A.1456/91 on the ground that he is identically situated as the applicant in O.A.1456/91. His representation in this regard made on 12.1.98 after the judgement in O.A.1456/91 is yet to be considered and disposed of.

2. When the application came up for hearing, learned counsel on either side agreed that the application may now be disposed of with appropriate directions for the disposal of the representation made by the applicant on 12.1.98 A-2 within a reasonable time.

3. In the result, in view of what is stated above, we dispose of this application directing the first respondent to consider the representation made by the applicant A-2 and to give the applicant a speaking order within a period of two months from the date of receipt of a copy of this order. No costs.

Dated, the 6th February, 1998.


(SK GHOSAL)
ADMINISTRATIVE MEMBER


(AV HARIDASAN)
VICE CHAIRMAN

trs/9298

LIST OF ANNEXURE

1. **Annexure A2: Representation dated 12.1.98 submitted by the applicant to the Ist respondent.**

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